

**Central Administrative Tribunal  
Principal Bench, New Delhi**

OA No. 3069/2016  
MA No. 45/2016  
MA No. 2034/2018

This the 7<sup>th</sup>day of January, 2019

**Hon'ble Ms. Praveen Mahajan, Member (A)  
Hon'ble Mr. S.N. Terdal, Member (J)**

Sh. Narinder Kumar Gupta  
S/o Late Sh. Ram Kishan Gupta  
Aged about 58 years  
R/o C-5/56, Sector-11, Rohini  
Delhi.

....Applicant

(By Advocate :Mr. Siddharth Kaushik)

Versus

1. Delhi Development Authority  
Through its Vice-Chairman  
B-Block, Vikas Sadan  
New Delhi.
2. The Vice Chairman  
Delhi Development Authority  
B-Block, Vikas Sadan  
New Delhi.
3. The Engineering Member  
Delhi Development Authority  
B-Block, Vikas Sadan  
New Delhi.

(By Advocates : Mrs. Sriparna Chatterjee and  
Mr. Rohit Bhagat

...Respondents

**ORDER (ORAL)**

**Ms. Praveen Mahajan :**

At the outset, learned counsel for applicant Mr. Siddharth Kaushik stated that he wishes to withdraw this OA since the disciplinary authority has already decided the case of the

applicant and cause of action would now differ. The prayer of the applicant is accepted. OA is dismissed as withdrawn. However, the applicant has liberty to contest his grievance before the appropriate forum, if necessary.

**(S.N. Terdal)**  
**Member (J)**

**(Praveen Mahajan)**  
**Member (A)**

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